

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/64/95/2024
NAME OF THE COMPANY	Pravista Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Mr. P Narotham Rao
UNDER SECTION	u/s 95 of IBC

ORDER

Present: None for the Petitioner.

None for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 23.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)